

OA-543/96

Amit Kumar.

1/5.11.96

Sri. M. L. Paswan, Dy. Registrar.

The applicant present in person. Defects have been removed. Let it be registered and placed before the Hon'ble Division Bench for hearing on admission, fixing 8.11.96.

PKL

(M. L. Paswan)
Dy. Registrar

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8.11.96

CM

Heard the applicant in person.

We have examined the allegations made in the O.A. and particularly alleged reliefs claimed in paragraph 8 of the O.A. Obviously, the application is extremely vague and we are not able to find out as to what reliefs the applicant ~~actually~~ wants to claim. In the circumstances, the application is rejected at the preliminary stage.

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(K.D.Saha)
Member (A)

VMW

(V.N.Mehrotra)
Vice-Chairman